

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 307

IA-71/2023 IA-5913/2022 IA-259/2023

In

IB-741(ND)/2021

IN THE MATTER OF:

M/s. Hiveloop Capital Pvt Ltd.

.....**APPLICANT/PETITIONER**

Vs.

M/s. Radiant Castings Pvt. Ltd.

.....**RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 25.01.2023

CORAM:

**SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant

: Mr. Sandeep Bajaj Mr. Vipul Jai Mr. Mayank, Advs.
In IA-5913/2022.

Adv. Vijay Nair and Sakshi Kapoor

For the Respondent

: Mr. Akshay Sharma, Advocate for R-1 in IA-5913/2022.

ORDER

List the matter on **06.02.2023**.

-SD-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

-SD-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**